GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION No. 3305 To BE ANSWERED ON 12.07.2019

ANGANWADI SEVIKAS

3305. SHRI JAYANT SINHA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the total number of Anganwadi Sevikas and their distribution across the States;
- (b) the details of salaries and allowances payable and other terms of conditions of services, State/UT-wise;
- (c) whether these Anganwadi Sevikas are being trained to provide efficient services and if so, the details thereof and if not, the reasons therefor;
- (d) the rate at which Sevika are being recruited in each State; and
- (e) the ratio of Sevikas to children in Anganwadis, State/UT-wise?

ANSWER

MINISTER OF WOMEN AND CHILDDEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

- (a) The total number of Anganwadi Workers and Anganwadi Helperssanctioned in the countryare1399697 and 1282847 respectively. The distribution of Anganwadi Workers and Anganwadi Helpers across the States/UTs is given at **Annexure-I**.
- (b) The Anganwadi Services {under Umbrella Integrated Child Development Services (ICDS) Scheme} envisages the Anganwadi Workers & Helpers as honorary workers from local community who come forward to render their services, on part time basis, in the area of child care and development. Being honorary workers, they are paid monthly honoraria as decided by Government from time to time.

The Government of India has recently enhanced the honorarium of Anganwadi Workers (AWWs) at main-Anganwadi Centres (AWCs) from Rs. 3,000/- to Rs. 4,500/- per month; AWWs at mini-AWCs from Rs. 2,250/- to Rs. 3,500/- per month; Anganwadi Helpers (AWHs) from Rs 1,500/- to Rs. 2,250/- per month; and introduced performance linked incentive of Rs. 250/- per month to AWHs, effective from 1st October, 2018. Further, AWWs are allowed performance linked incentive of ₹ 500/- per month for using ICDS-CAS under POSHAN Abhiyaan.In addition to the honorarium paid by the Government of India, the respective State/UTs are giving monetary incentives to these workers out of their own resources as per details given at **Annexure-II**.

In addition, the AWWs and AWHs are also entitled for paid absence of 180 days of maternity leave, two sets of uniform per year, insurance coverage under the Pradhan Mantri Jeevan Jyoti BimaYojana (for 18-50 years age functionaries), Pradhan Mantri Suraksha BimaYojana (for 18-59 years age functionaries) and Anganwadi Karyakart BimaYojana (for 51-59 years age functionaries)

- (c) The training is provided to the Anganwadi Workers (AWWs) at the Anganwadi Workers Training Centres (AWTCs) under ICDS Training Programme. AWWs are provided Job Training course for a duration of 26 working days. In case of back log, Induction training with a shorter duration of 5 working days is conducted for placing functionaries in to job prior to their job training. Vertical training for the block functionaries is conducted in selected districts at the district level. Under the POSHAN Abhiyan, capacity building of Anganwadi Workers is done through Incremental Learning Approach (ILA) having 21 training modules. The AWWs are oriented on one module in every 15 days. The e-ILA software is developed as a comprehensive training and evaluation web-based learning portal for the field workers. This is in addition to ongoing face-to-face ILA.
- (d) The rate of honorarium payable to these functionaries is given above.
- (e) Under the Anganwadi Services Scheme, Anganwadi Centres are sanctioned on the basis of population norms and each Anganwadi Centre has one Anganwadi Worker and one Anganwadi Helper. In case of mini Anganwadi only one Anganwadi worker is sanctioned.

Annexure-I

STATEMENT REFFERRED TO IN REPLY TO PART(a) OF LOK SABHA UN-STARRED QUESTION NO.3305 FOR 12.07.2019 STATUS REPORT OF THE SANCTIONED AND IN-POSITION OF ANGANWADI WORKERS/ HELPERS UNDER ANGANWADI SERVICES SCHEME AS ON 31st March 2019

SI.	State/UT	No. of Anganv	vadi Workers	No. of Ang	anwadi Helpers
No.		Sanctioned	In-position	Sanctioned	In-position
1	Andhra Pradesh	55607	54101	48768	45650
2	Telangana	35700	30781	31711	29400
3	Arunachal Pradesh	6225	6225	6225	6225
4	Assam	62153	61038	56728	55949
5	Bihar	115009	95395	107894	87168
6	Chhattisgarh	52474	49968	46660	43590
7	Goa	1262	1235	1262	1239
8	Gujarat	53029	51595	51229	48710
9	Haryana	25962	25250	25450	24725
10	Himachal Pradesh	18925	18770	18386	18175
11	Jammu & Kashmir	31938	29599	31938	29599
12	Jharkhand	38432	37577	35881	34999
13	Karnataka	65911	64610	62580	59819
14	Kerala	33318	33115	33189	32986
15	Madhya Pradesh	97135	96028	84465	83183
16	Maharashtra	110486	94455	97475	90197
17	Manipur	11510	10274	9958	9497
18	Meghalaya	5896	5896	4630	4630
19	Mizoram	2244	2244	2244	2157
20	Nagaland	3980	3980	3980	3980
21	Odisha	74154	71424	63738	61623
22	Punjab	27314	26824	26074	25093
23	Rajasthan	62010	59451	55806	53243
24	Sikkim	1308	1308	1308	1308
25	Tamil Nadu	54439	49109	49499	43954
26	Tripura	10145	9911	10145	9911
27	Uttar Pradesh	190145	173518	167855	149409
28	Uttarakhand	20067	19347	14947	14186
29	West Bengal	119481	107603	119481	101196
30	A & N Islands	720	719	689	689
31	Chandigarh	450	450	450	450
32	Delhi	10897	9451	10897	10728
33	Dadra & N Haveli	302	302	247	233
34	Daman & Diu	107	102	107	102
35	Lakshadweep	107	107	96	96
36	Puducherry	855	855	855	855
	Total	1399697	1302617	1282847	1184954

STATEMENT REFERREDIN REPLYTO PART (b) of LOK SABHA UN-STARRED Q.No. 3305 for 12.07.2019

Statement indicating additional honorarium given by the States/UTs to AWWs/AWHs from their own resources (As on 14.06.2019)

S. No.	States/UTs	Additional honorarium given by States/UTs (In Rs.)				
		Anganwadi Workers (AWW)	Anganwadi Helpers (AWHs)			
1.	Andaman & Nicobar	3000	2500			
2.	Andhra Pradesh	1200	700			
3.	Arunachal Pradesh	Nil	Nil			
4.	Assam	2000	1000			
5.	Bihar	750	375			
6.	Chandigarh	2000	1000			
7.	Chhattisgarh	2000	1000			
8.	Dadra Nagar Haveli	1000	600			
9.	Daman & Diu	1000	600			
10.	Delhi	6678	3339			
11.	Goa	3062-11937*	3000-6000*			
12.	Gujarat	3300	1700			
13.	Haryana	7286-8429*	4215			
14.	Himachal Pradesh	1750	900			
15.	Jammu & Kashmir	600	340			
16.	Jharkhand	1400	700			
17.	Karnataka	5000	2500			
18.	Kerala	2000	2000			
19.	Lakshadweep	3000	2000			
20.	Madhya Pradesh	7000	3500			
21.	Maharashtra	2000	1000			
22.	Manipur	100	50			
23.	Meghalaya	Nil	Nil			
24.	Odisha	1000	500			
25.	Puducherry	600	300			
26.	Punjab	2600	1300			
27.	Rajasthan	1724-1736*	1065			
28.	Sikkim	2225	1500			
29.	Uttarakhand	3000	1500			
30.	West Bengal	1300	1300			
31.	Uttar Pradesh	1000	500			
32.	Nagaland	Nil	Nil			
33.	Mizoram	294-306*	150			
34.	Tamil Nadu	6750 (that includes pay-2500,	4275 (that includes pay-			
		GP-500, & DA-3750)	1500, GP-400, & DA-2375)			
35.	Telangana	10500	6000			
36.	Tripura	2865	1924			

*Depending on the qualification and /or number of years of service